



2025:DHC:8923-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **W.P.(C) 15286/2025 & CM APPL. 62629/2025**

VIDHISH GARERPetitioner

Through: Mr. Anshuman Saxena, Mr.
Lovesh Mamnani, Ms. Kanishka Chandnani,
Adv

versus

UNION OF INDIA & ANR.Respondents

Through: Mr. Neeraj, SPC, Mr. Ravi
Mittal, GP, Mr. Soumyadip Chakraborty,
Adv.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% **06.10.2025**

C. HARI SHANKAR, J.

1. The respondent submits that the petitioner has been selected in place of the person whose selection stands challenged in this writ petition.

2. Accordingly, the petitioner submits that the grievance in the writ petition stands assuaged.

3. The writ petition is accordingly disposed of.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

OCTOBER 6, 2025/AT